

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2013

Dated : 24th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DAV College Managing Committee Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. B.P. Agarwal

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R.1
Mr. Sunnay Choudhary for R.2**

ORDER

The learned counsel for the Appellant is filing Rejoinder today in the Registry after serving copy on the other side.

Post the matter for hearing on **07.05.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**